

Appendix

Information on Other Publications of The Bank on Banking Statistics

1. Statistical Tables Relating to Banks in India

In addition to the explanation provided in the Introduction to this Volume, in respect of the basic difference underlying the two separate publications namely Statistical Tables Relating to Banks in India and this Volume, a brief note on the contents of the publication is given below with a view to facilitate the readers.

The book on '*Statistical Tables Relating to Banks in India*' presents comprehensive data in regard to various aspects in Indian banking, based on data collected through various statutory returns and other statistical returns. The source of data include 'Form-A' returns submitted by the Scheduled Commercial Banks under Section 42 (2) of the Reserve Bank of India Act, 1934 as on the last Friday of every month; 'Form-X' returns under Section 27 of the Banking Regulation Act, 1949 as on the last Friday of every month; the liabilities and assets of Scheduled Commercial Banks in India based on their published annual accounts for the reference period; returns on advances to priority sectors as on last reporting Friday of March, other returns collected by various departments of the Bank as well as summary information based on various Basic Statistical Returns.

The book contains in all 62 tables. Table 1 gives data on liabilities and assets of Reserve Bank of India while tables 2 to 49 give consolidated data covering commercial and co-operative banks and tables 50 and 51 circle-wise distribution of post office savings and time deposits. Tables 52 to 62 are detailed ones, compiled based on published annual accounts of individual banks which provide data on liabilities and assets, income and expenditures, contingent liabilities, movements on Non-Performing assets (NPAs), provisions and contingencies, appropriation of profit, lending to sensitive sectors, maturity pattern of selected items of liabilities and assets, selected profitability and other financial ratios of individual banks. The appendix furnishes details of Number of offices of Scheduled commercial Banks in India and commercial banks' offices in all States and Union Territories compiled based on Master Office File of bank branches. For the benefit of the readers, the list of the tables as appearing in the publication '*Statistical Tables Relating to Banks in India, 2000-2001*' is appended.

2. Report on Trend and Progress of Banking in India

This annual publication is brought out by the Reserve Bank of India in terms of Section 36 (2) of the Banking Regulation Act, 1949. The Report for the year 2000-2001 contains five chapters.

The first chapter sets out in a nutshell the banking developments and policy perspectives and discusses some key issues relevant to the healthy development of the banking system. The subsequent four chapters contain detailed reviews of major trends and developments during the year in the fields of commercial banking, co-operative banking including activities of NABARD, other financial institutions (IDBI, UTI, DICGC, EXIM Bank and NHB) and Non-Banking Financial Companies.

3. Quarterly Handout

This Handout presents data on deposits and credit of scheduled commercial banks based on BSR-7 Quarterly Returns received from their head offices giving branch-wise figures of aggregate deposits and gross bank credit as on the last Friday of the quarter/

as on last day of March.

4. Information on other BSR Surveys

Articles based on data collected through the two annual surveys *viz.* Survey of Ownership of deposits (BSR-4) and Survey of Investments of scheduled commercial banks (BSR-5), and also the quinquennial Survey on Debits to deposit accounts (BSR-6) are published regularly in the RBI Bulletin.